

(b) and (c) No, Sir.

(d) State Government has informed that as per the Assam Swatantrata Sainik Relief Rule 1988, only the freedom fighters who participate in the National Movement under Mahatama Gandhi since 1921 are eligible for Freedom Fighters Pension etc.

Updating NRC in Assam

316. SHRI KUMAR DEEPAK DAS: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the details of steps taken by Government to update the National Register of Citizens (NRC) in Assam State;

(b) whether Government has any proposal to stop the issue of the photo identity card to the voters in Assam till the completion of the update of NRC; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RADHIKA V. SELVI): (a) The Government of Assam has initiated some action for updating of National Register of Citizens (NRC) 1951 on the basis of the relevant records. Central Government has provided a sum of Rs. 3.02 crore to Government of Assam for computerization of the relevant records. State Government has submitted modalities for updating of NRC in January 2009, which is under construction.

(b) and (c) The Government of Assam is of the view and conveyed to the Election Commission of India that Election Photo Identity Cards (EPIC) and Photo Electoral Rolls (PER) in the State of Assam be undertaken after the updating of NRC in Assam.

Combating Naxal menace by concerted efforts

317. SHRIMATI SUPRIYA SULE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether two day eastern and central region consultation organized by Commission on Centre-State Relations focused on combating Naxal menace by concerted efforts of various Maoist infested States;

(b) if so, whether Maoists have also infiltrated NGOs;

(c) whether Chhattisgarh Naxalites are attracting Maharashtra;

(d) if so, the steps States have taken and to what extent Centre has agreed to provide help and assistance;

(e) whether Maoists and Naxal States have agreed for joint operation and training to meet extremists threats; and

(f) whether his Ministry has reviewed North East law and order situation?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SRIPRAKASH JAISWAL): (a) Yes, Sir.